

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH  
AT CHENNAI**

**Execution Application No. 04 of 2023 (SZ)  
In  
ORIGINAL APPLICATION NO. 187 OF 2021**

**IN THE MATTER OF:**

**NAGENDRAKUMAR**  
S/o Sathyanarayan  
Dharanikota Villiage,  
Amaravathi Mandal,  
Guntur District, Andhra Pradesh.

..... Applicant /Applicant

**-Vs-**

**GOVERNMENT OF INDIA,**  
Rep. by its Secretary,  
Ministry of Environment, Forest and Climate Change  
And 19 others ..... Respondent/Respondents

**REPORT FILED BY THE 4<sup>TH</sup> RESPONDENT**  
**(SEIAA.A.P)**

**Date-** 09-09-2023



**MADHURI DONTI REDDY**  
**ADVOCATE**  
**STANDING COUNSEL FOR GOVERNMENT OF ANDHRA**  
**PRADESH**  
**A.P. POLLUTION CONTROL BOARD**  
**T.T.D. SUPREME COURT OF INDIA**  
#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.  
Mobile: 9840798460 / 63831 21322, Email:  
[reddymadhuri09@gmail.com](mailto:reddymadhuri09@gmail.com)

COUNSEL FOR 4<sup>TH</sup> RESPONDENT



BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Executive Application No.04 of 2023 in O.A.No.187 of 2021

IN THE MATTER OF:

Nagendra Kumar  
S/o. Satyanarayana  
Dharanikota Village,  
Amaravathi Mandal,  
Guntur District, Andhra Pradesh

...Applicant

Versus

1. Government of India,  
Rep. by its Secretary,  
Ministry of Environment, Forest and Climate Change and 19 Others  
... Respondents

INDEX

S.No.	Particulars	Page No.
1.	A Report on Hon'ble National Green Tribunal Southern zone, Chennai in Executive Application No.04 of 2023 in O.A.No.187 of 2021, order dated.02.08.2023	1-4
2.	Status Report of sand reaches submitted by A.P. Pollution Control Board with annexure. ( <b>Annexure - I</b> )	5-12
3.	The SEIAA, A.P. has addressed letters / mails to the Member Secretary, APPCB ( <b>Annexure - II</b> )	13-30
4.	The SEIAA, A.P. has addressed letters / mails to the Director of Mines & Geology, Ibrahimpatnam. ( <b>Annexure - III</b> )	31-50
5.	G.O.MS.No. 120, dated.01.11.2018 issued by Environment, Forests, Science & Technology (Sec.I) Department, Govt. of A.P. & Letter dated.12.09.2017 of MoEF&CC, Chennai. ( <b>Annexure - IV</b> )	51-54
6.	The Hon'ble NGT (SZ), Chennai, orders dated 02.08.2023 ( <b>Annexure - V</b> )	55-58

  
Member Secretary  
SEIAA, AP

**Report of SEIAA, A.P submitted in compliance to Hon'ble NGT (SZ) order dated 02.08.2023 in E.A.No. 4 of 2023 in O.A.No. 187 of 2021**

- A case was registered in O.A.No. 187/2021, 152 of 2021, 53 of 2022 in Guntur District & Chittoor District in the Hon'ble NGT against illegal sand mining. In O.A.No. 187/2021 the Mines & Geology Dept., is 2<sup>nd</sup> Respondent, SEIAA, A.P. is 4<sup>th</sup> Respondent.

In O.A.No.152 of 2021, the Mines & Geology Dept., is 2<sup>nd</sup> Respondent, A.P.Pollution Control Board is 5<sup>th</sup> Respondent.

In O.A.No.53 of 2022 the Mines & Geology Dept., is 2<sup>nd</sup> Respondent, A.P.Pollution Control Board is 5<sup>th</sup> Respondent, SEIAA, A.P. is 6<sup>th</sup> Respondent.

- The Hon'ble NGT heard the matter and issued directions to SEIAA, A.P. vide order dated. 23.03.2022 as follows:

“The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further.”

- In compliance with the orders of the Hon'ble NGT the SEIAA issued directions to M/s. Jai Prakash Power Ventures Limited and Director of Mines & Geology, Ibrahimpatnam, Vijayawada. The SEIAA,A.P. addressed A.P. Pollution Control Board to take necessary action as per G.O.Ms.No.120, dated. 01.11.2018.

- *It is to submit that the SEIAA,A.P. operates with a expert appraisal committee for appraisal of project proposals and it has no monitoring functionaries for monitoring the EC conditions.*

- *As the SEIAA,A.P. has no monitoring functionaries, the MoEF&CC, GoI vide lr. dated:12.09.2017 requested the Govt of A.P. to identify suitable agency or agencies for SEIAA, A.P. to monitor compliance of stipulated conditions in EC. In turn the Govt. of A.P. issued G.O.MS.No.120 dated. 01.11.2018 notifying the A.P. Pollution Control Board as the monitoring agency to monitor compliance with the terms & conditions of EC granted by SEIAA, A.P. From the date of issue of G.O.MS.No.120 the A.P. Pollution Control Board is acting as monitoring agency for SEIAA,A.P. Till 2018 the Regional Office of the Ministry located at Chennai was the monitoring authority for SEIAA, A.P.*

- Subsequently an E.A.No.4 of 2023 was filed pursuant to the order passed by this Tribunal in O.A. No.187 of 2021 (SZ) alleging that the project proponents are

continuing with their work despite the order stating that all works should be stopped forthwith . The SEIAA,A.P. is 4<sup>th</sup> Respondent and the Mines & Geology Dept., is 2<sup>nd</sup> Respondent.

- In persuasion of the Hon'ble NGT orders the SEIAA,A.P. vide letters / mails dated 24.04.2023, 25.04.2023, 18.05.2023, 13.06.2023 and 19.06.2023 requested Director of Mines & Geology to take necessary action immediately as per the Hon'ble NGT directions as the Mines & Geology Dept., is the Head of the department for Mining. And also the SEIAA requested the Member Secretary, A.P. Pollution Control Board vide letters / mails dated 25.05.2023, 13.06.2023, 19.06.2023 to verify the facts and to take necessary action as A.P.Pollution Control Board is monitoring agency as per the G.O.MS.No. 120 dated.01.11.2018.
- After hearing the case the Hon'ble NGT in the matter of E.A.No.04 of 2023 in O.A. 187 of 2021, vide order dated.02.08.2023 issued directions to SEIAA, A.P. as follows:

*“In this regard, we direct the SEIAA – Andhra Pradesh to file a report whether after stop notice which was issued on 27.04.2023, either the Respondents No. 19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order”.*
- In obedience to the Hon'ble NGT orders the SEIAA, A.P. vide letters dated 14.08.2023 & 18.08.2023 requested the Director of Mine & Geology Dept., & vide letter dated 07.08.2023 requested the Member Secretary, A.P. Pollution Control Board to verify the facts and furnish detailed report to SEIAA, A.P. so as to submit the report to the Hon'ble NGT, Chennai, as A.P. Pollution Control Board is monitoring agency to SEIAA,A.P. as per G.O.MS.No.120 dated.01.11.2018.
- The A.P. Pollution Control Board vide letter dated.30.08.2023 furnished the status report along with an annexure on status of 110 sand reaches to SEIAA,A.P. to submit to the Hon'ble NGT, informing that as per the status report of the Director of Mines& Geology Dept., all the 110 sand reaches are non-working. Copy of the letter of A.P.Pollution Control Board is enclosed.

- In obedience to the Hon'ble NGT order dated.02.08.2023 the status report on sand reaches is humbly submitted to the Hon'ble NGT as furnished by A.P.Pollution Control Board, as A.P.Pollution Control Board is monitoring agency for SEIAA,A.P. as per G.O.MS.No.120 dated.01.11.2018.

Dr. P.V.Chalapathi Rao, I.F.S

Special Secretary to Govt.,  
Environment, Forests, Sciences  
and Technology Department,  
Govt. of Andhra Pradesh &  
Member Secretary,  
SEIAA,A.P.

Dr.Thatiparthi Byragi Reddy

Professor. Department of  
Environmental Sciences,  
Andhra University,  
Visakhapatnam

Sri P.Venkata Rami Reddy,  
I.A.S, (Retired).

Chairman, SEIAA,A.P

  
Member Secretary  
SEIAA, AP  
02/08/2023

File No.APPCB-13024/11/2023-LEGAL SEC-APPCB

	<b>ANDHRA PRADESH POLLUTION CONTROL BOARD</b> Dr. YSR Paryavaran Bhavan, APIIC Colony Road, Gurunanak Colony, Autonagar, Vijayawada- 520007	
---	---	---

Lr. No. APPCB/ Legal /11023/15/2023 - 392,

30/08/2023

To,  
 The Member Secretary,  
 State Level Environment Impact Assessment Authority, A.P.,  
 A.P. Markfed, beside Dr. YSR Paryavaran Bhavan,  
 APIIC Colony Road, Gurunanak Colony,  
 Autonagar, Vijayawada- 520 007.



Sir,

<b>Sub</b>	APPCB - Legal – Directions dt 24.04.2023 of SEIAA issued to the proponent to stop all semi-mechanized sand mining operations - Hon'ble NGT orders in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) dt 26.05.2023 and 02.08.2023 – Action Taken Report- Submitted-Reg.
<b>Ref:</b>	<ol style="list-style-type: none"> <li>1. The Hon'ble NGT order dt 23.03.2023 in O.A.Nos.152/2021 &amp; 53/2022 and 187/2021.</li> <li>2. SEIAA Order No. SEIAA/AP/MIN/Sand/Directions issued/2021-27, dt.24.04.2023.</li> <li>3. The Hon'ble NGT order in E.A.04 of 2023 in Q.A. No.187 of 2021(SZ), dated 26.05.2023.</li> <li>4. SEIAA Lr. No SEIAA/AP/MIN/sand/Directions issued/2021 – 66 dt 13.06.2023</li> <li>5. Lr. No. APPCB/ Legal /11023/15/2023 dt. 26.06.2023</li> <li>6. The Hon'ble NGT order in E.A.04 of 2023(SZ) in Q.A. No.187 of 2021(SZ), dated 02.08.2023.</li> <li>7. SEIAA Lr. No SEIAA/AP/MIN/Sand/Directions issued/2021– 113 dt. 07.08.2023</li> <li>8. T.O. addressed to the Director of Mines &amp; Geology Dept, Govt. of A.P., Lr. No. APPCB/ Legal /11023/15/2023- 291, dt. 08.08.2023</li> <li>9. SEIAA Lr. No SEIAA/AP/MIN/Sand/Directions issued/2021– 131 dt. 14.08.2023</li> <li>10.T.O .addressed to the Director of Mines &amp; Geology Dept, Govt. of A.P., Lr. No. APPCB/ Legal /11023/15/2023- 291, dt. 16.08.2023</li> <li>11.T.O addressed to the Special Chief Secretary to Government, Mines &amp; Geology Dept., Govt. of A.P., Lr. No. APPCB/ Legal /11023/15/2023- 291, dt. 22.08.2023.</li> <li>12.Letter No. 12712/Sand-152 of 2021 (SZ)/2021, dt. 24.08.2023 from Director of Mines &amp; Geology Department.</li> <li>13.T.O Lr. No. APPCB/ Legal /11023/15/2023-, dt. 25.08.2023</li> </ol>

\*\*\*

With reference to the above, it is to inform that the State Level Environment Impact Assessment Authority (SEIAA) requested the A.P. Pollution Control Board to verify the facts and furnish detailed report so as to submit the Action Taken Report to the Hon'ble NGT, Chennai to avoid legal complications in the matters of E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) as per the Hon'ble NGT orders dt. 26.05.2023 and 02.08.2023. The APPCB requested the Director of Mines & Geology Department, Govt. of A.P., to furnish detailed

**File No.APPCB-13024/11/2023-LEGAL SEC-APPCB**

status report in the matter urgently for filing of Action Taken Report by SEIAA.

In this regard, the Director of Mines & Geology Dept., Govt. of A.P in the ref 12<sup>th</sup> furnished the status of 110 Nos. of sand reaches. As per the Status report of Director of Mines & Geology Dept, all the 110 sand reaches are non-working. The Annexure on status of 110 sand reaches is enclosed as submitted by DMG.

This is for information and further necessary action.

Encl: Copy of ref 12<sup>th</sup>.

Yours faithfully,  
B Sreedhar las

**MEMBER SECRETARY**

GOVERNMENT OF ANDHRA PRADESH  
DEPARTMENT OF MINES & GEOLOGY::IBRAHIMPATNAM

Letter No.12712/Sand-152 of 2021(SZ)/2021

Date: 24.08.2023

From  
V.G. Venkata Reddy,  
Director of Mines & Geology,  
5<sup>th</sup>& 6<sup>th</sup> Floor, Block – B,  
Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Krishna District.

To  
The Member Secretary, APPCB, AP,  
Dr. YSR Paryavaran Bhavan,  
APIIC Colony Road,  
Gurunanak Colony, Autonagar,  
Vijayawada-520007.

Sir,

Sub: Mines & Minerals – Sand – APPCB, AP – Directions dt 24.04.2023 of SEIAA issued to the proponent & Director Mines & Geology to stop all semi-mechanized sand mining operations – Hon'ble NGT order in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) dt 26.05.2023 – Compliance status report – Submitted – Reg.

- Ref: 1. Lr. No.APPCB/Legal/11023/15/2023-189, dt 26.06.2023 from APPCB, Vijayawada.  
2. Lr. No.APPCB/Legal/11023/15/2023-306, dt 18.08.2023 from APPCB, Vijayawada.  
3. Letter No. SEIAA/AP/MIN/Sand/Directions issued/2021-131, dated 14.08.2023 from SEIAA, AP.  
4. This office Memo No.12712/Sand-152 of 2021(SZ)/2021, dated 17.08.2023 addressed to all District Mines & Geology Officers in the state.  
5. This office Letter No. 12712/Sand-152 of 2021(SZ)/2021 dt 22.08.2023 addressed to the SEIAA, AP.

\*\*\*

I invite kind attention to the subject and references cited. Through the references 1<sup>st</sup> & 2<sup>nd</sup> cited, the Andhra Pradesh Pollution Control Board, Vijayawada has informed that the Hon'ble NGT, Chennai vide order dt 02.08.2023 issued following directions in E.A. No.04 of 2023(SZ) in O.A. No.187 of 2021(SZ):

*"1. In this regard, we direct the SEIAA-Andhra Pradesh to file a report whether after their stop notice which was issued on 27.04.2023, either the Respondents No.19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order.*

*2. We once again make it very clear that unless otherwise fresh EC is obtained by the project proponents from the SEIAA – Andhra Pradesh, mining operations cannot be proceeded with".*

Further, APPCB, Vijayawada has requested to furnish detailed status report in the matter including above points 1 & 2 urgently without fail, for filing of action taken report by SEIAA in the Hon'ble NGT, Chennai to avoid legal complications.

Through the reference 3<sup>rd</sup> cited, the SEIAA AP has requested the Director of Mines & Geology to verify the facts and inform the field status of 110 Nos of sand reaches immediately.

Accordingly, this office vide reference 4<sup>th</sup> cited directed all the District Mines & Geology officers concerned in the state to submit field status reports of 110 Nos of sand reaches in their respective jurisdictions as per the list furnished by the SEIAA, AP.

In this regard, the District Mines & Geology officers concerned have inspected sand reaches in their respective jurisdictions and reported that all the sand reaches having EC for semi-mechanized mining are non-working.

The list showing the status of each of 110 Nos sand reaches is herewith enclosed for taking further necessary action.

The above information is also submitted to the SEIAA, AP vide reference 5<sup>th</sup> cited.

Encl: Annexure

Yours faithfully  
Sd/- V.G. Venkata Reddy  
Director of Mines & Geology

Copy submitted to the Spl. Chief Secretary to Govt., AP, Industries & Commerce (Mines) Department, Room No.101, Second Block, AP Secretariat, Velagapudi.

//Attested//

  
for Director of Mines & Geology

**Annexure**

Status of 110 Nos Sand Reaches				
S. No.	District	Name of the office	Name of the Reach	Status of the reach reported by DM&GO
1	Srikakulam	DMGO, Srikakulam	Amballavalasa	Non working
2	Srikakulam		Dompaka (4.20 Ha.,)	Non working
3	Srikakulam		Gopalapenta	Non working
4	Srikakulam		Lukalam	Non working
5	Srikakulam		Purushothapuram-1 (4.82 Ha.,)	Non working
6	Srikakulam		Purushothapuram-2 (4.62 Ha.,)	Non working
7	Srikakulam		Muddadapeta	Non working
8	Srikakulam		Venkatapuram	Non working
9	Kakinada	DM&GO, Kakinada	GOVALANKA/2022-1	EC issued for manual method mining vide order no.SEIAA/AP/KKD/MIN/12/2022/4746/206.23&203.14 dated 13.01.2023, no excavation and transportation observed at the time of inspection.
10	Kakinada		Pillanka/2022-3	EC issued for manual method mining vide order no.SEIAA/AP/KKD/MIN/12/2022/4749/207.19&204.13 dated 18.01.2023, no excavation and transportation observed at the time of inspection.
11	Kakinada		Pillanka/2022-2	EC issued for manual method mining vide order no.SEIAA/AP/KKD/MIN/12/2022/4754/207.22&204.15 dated 18.01.2023, no excavation and transportation observed at the time of inspection.
12	Konaseema	DMGO, Amalapuram	Tatapudi/2022-4	Non working
13	Konaseema		Kapileswarapuram/2022-6	Non working
14	Konaseema		Kapileswarapuram/2022-7	Non working
15	Konaseema		ALAMURU/2022-10	Non working
16	Konaseema		Sompalli/2022-12	Non working
17	Konaseema		Y.V.PALEM/2022-13	Non working
18	East Godavari	DMGO, Rajamahendravaram	Mukkamala-1	Non working
19	East Godavari		Vegeswarapuram Sand reach 3.00 Ha.	Non working
20	East Godavari		Vegeswarapuram Sand Reach 4.98 Ha.	Non working

S. No.	District	Name of the office	Name of the Reach	Status of the reach reported by - DM&GO
21	Eluru	DMGO, Eluru	IBRAHIMPETA-GANAPAVARAM	Non working
22	NTR District	DMGO, Vijayawada	Ganiathkur-3	Non working
23	NTR District		Kasarabada - 1	Non working
24	NTR District		Kasarabada - 2	Non working
25	NTR District		Pendyala - 2	Non working
26	NTR District		PENUGANCHIPROLU -1	Non working
27	NTR District		Penuganchiproli - 2	Non working
28	NTR District		Pokkunuru - 1	Non working
29	NTR District		Pokkunuru - 2	Non working
30	NTR District		Pokkunuru - 3	Non working
31	NTR District		Vemullapalli - 1	Non working
32	NTR District		Vemulapalli - 2	Non working
33	NTR District		Venganayakunipalem -1	Non working
34	NTR District		Allurupadu - 1	Non working
35	NTR District		Chevitikallu - 1	Non working
36	NTR District		Eturu -1	Non working
37	NTR District		Ganiathkuru - 1	Non working
38	NTR District		Ganiathkuru - 2	Non working
39	NTR District		Ganiathkuru -3	Non working
40	NTR District		INDUGUPALLI 1	Non working
41	NTR District		Kanniveedu - 1	Non working
42	NTR District		Kunikinapadu - 1	Non working
43	NTR District		Malkapuram - 1	Non working
44	NTR District		Pendyala - 1	Non working
45	NTR District		Senagapadu -1	Non working
46	NTR District		Senagapadu - 2	Non working
47	NTR District		Ustepalli - 1	Non working
48	Guntur		DMGO, Guntur	Annavaram 3
49	Guntur	Bommuvanipalem 12		Non working
50	Guntur	Bommuvanipalem 14		Non working
51	Guntur	Bommivanipalem 15		Non working

S. No.	District	Name of the office	Name of the Reach.	Status of the reach reported by DM&GO
52	Guntur		Vallabhapuram 4	Non working
53	Guntur		Veerlapalem 2	Non working
54	Guntur		Bommuvanipalem 13	Non working
55	Bapatla	DMGO, Bapatla	Potharlanka 4	Non working
56	Palnadu	DMGO, Narasaraopet	Vykuntapuram 4	Non working
57	Palnadu		Pondugala	Non working
58	Palnadu		Ambadipudi 6	Non working
59	Palnadu		Ambadipudi 7	Non working
60	Palnadu		Ambadipudi 8	Non working
61	Palnadu		Konuru 8	Non working
62	Palnadu		Konuru 9	Non working
63	Palnadu		Amaravathi 6	Non working
64	Palnadu		Vykuntapuram 3	Non working
65	SPSR Nellore	DMGO, Nellore	VIRUVURU - III	Non working
66	Kurnool	DMGO, Kurnool	Marali-I	Non working
67	Kurnool		Gudikambali - I	Non working
68	Kurnool		Nagaladinne	Non working
69	Kurnool		Gudikambali- III	Non working
70	Kurnool		Marali-II	Non working
71	Kurnool		GUDIKAMBALI - II	Non working
72	Anantapur	DM&GO, Anantapuram	Junjurampalli -III	Non working
73	Anantapur		Peddapappuru	Non working
74	Anantapur		Veparalla -III	Non working
75	Anantapur		Nitturu	Non working
76	Sri Satya Sai	DMGO, Puttaparthy.	Kodigenahalli	Non working
77	Sri Satya Sai		Thumukunta	Non working
78	Chittoor	DMGO, Chittoor.	ANAGALLU1	Non working
79	Chittoor		VAVILTHOTA	Non working
80	Chittoor		Muthukuru 1	Non working
81	Chittoor		KOTRAKONA-1 & NANDANOOR	Non working
82	Chittoor		KOTRAKONA-II	Non working
83	Chittoor		MUKKALATURU	Non working

S. No.	District	Name of the office	Name of the Reach	Status of the reach reported by DM&GO
84	Chittoor		MUKKARAVANIPALLI	Non working
85	Chittoor		UTHARA BRAHMANAPALLI IN (BAHUDA RIVER)	Non working
86	Chittoor		B.N.R. PETA -II	Non working
87	Chittoor		VAVILTHOTA-II	Non working
88	Tirupathi	DM&GO, Tirupathi	S.S.B. PETA -4	Non working
89	Tirupathi		NANDANAM-3	Non working
90	Tirupathi		NANDANAM-5	Non working
91	Tirupathi		SANAMBATLA	Non working
92	Tirupathi		S.S.B.Peta 3	Non working
93	Tirupathi		NANDANAM-4	Non working
94	Tirupathi		B.K.BEDU-1	Non working
95	Tirupathi		MUSALIPEDU-1	Non working
96	Tirupathi		PENUMALLAM-1	Non working
97	Tirupathi		VIRUPAKSHAPURAM	Non working
98	Tirupathi		RAMALINGAPURAM	Non working
99	Tirupathi	RAMIREDDYPALLI	Non working	
100	Annamayya	DM&GO, Rayachoti	RAMAPURAM	Non working
101	Annamayya		Somayaram	Non working
102	Annamayya		Veeraballi	Non working
103	YSR Kadapa	DMGO, Kadapa	Gaddamvaripalli	Non working
104	YSR Kadapa		Yerrabommanapalli	Non working
105	YSR Kadapa		Matli	Non working
106	YSR Kadapa		CHENNAMUKKAPALLI	Non working
107	YSR Kadapa		KOTHAGANGIREDDYPALLY	Non working
108	YSR Kadapa		JAMMALAMADUGU	Non working
109	YSR Kadapa		JYOTHI III	Non working
110	YSR Kadapa		ILLURU	Non working

Sd/- V.G. Venkata Reddy  
Director of Mines & Geology,  
Ibrahimpattanam

//Attested//

  
for Director of Mines & Geology

File No.APPCB-11033/149/2023-TEC-EC-APPCB

o/c

	<p><b>State Level Environment Impact Assessment Authority (SEIAA)</b>  <b>Andhra Pradesh</b>  <b>Ministry of Environment, Forests &amp; Climate Change</b>  <b>Government of India</b>  D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre,  Chalamavari Street, Kasturibaipet, Vijayawada-520010.</p>
---	---

REGD.POST WITH ACK.DUE

Order No. SEIAA/AP/MIN/Sand/Directions issued/2021<sup>27</sup>24/04/2023

Sub: SEIAA, A.P. – 110 Nos of EC orders issued to Sand Reaches in the State of Andhra Pradesh – Directions - Issued - Reg.

Ref: Hon'ble NGT order in O.A.Nos.152/2021 &amp; 53/2022 and 187/2021.

\*\*

1. The SEIAA, AP had issued Environmental Clearances to the Sand reaches – (110 Nos), the project proponent being M/s. Jai Prakash Power Ventures Limited / Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District in the State of Andhra Pradesh for a period of 1 year stipulating the following condition:

**A. Specific Condition:**

" The project proponent shall carryout mining only one meter depth sand from the top Semi-Mechanized mining method and no underwater mining is undertaken".

2. In the reference cited above, the Hon'ble NGT had issued the following directions to the SEIAA, A.P in O.A.Nos.152/2021 & 53/2022 and 187/2021.
  - a. The amendments granted to the Environmental Clearance and Sl. No. 1 to 10, table-1 permitting Semi-mechanized mining under B2 category and all Environmental Clearances under B2 category permitting Semi-mechanized sand mining i.e. Sl. No. 11 to 18 are declared to be illegal and set aside as they are violating of guidelines issued for B2 category and are also in violation of sustainable sand mining management guidelines 2016.
  - b. The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further.
  - c. SEIAA, Andhra Pradesh is directed to verify all the Environmental Clearances granted for sand mining under „B2“ Category if permission has been granted for semi[1]mechanized or mechanized mining and re-examine the proposal either under „B2“ category (manual mining) or „B1“ Category (if semi-mechanized or mechanized mining is sought) following the prescribed procedures.
3. The issue was examined by the SEIAA, A.P and decided to issue the following directions to the project proponent in compliance with Hon'ble NGT order:  
The proponent is directed to stop all Semi-mechanized sand mining operations

**File No.APPCB-11033/149/2023-TEG-EC-APPCB**

immediately till obtain fresh EC before proceeding further.

In view of the above, the SEIAA hereby issues the following direction in compliance with Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021: "The proponent is directed to stop all Semi-mechanized sand mining (Listed in Annexure) operations immediately as per Hon'ble NGT directions cited above".

**Further this direction is also applicable to all Sand mining activities for which ECs issued under Semi-mechanized mining even if it is not listed in the above Annexure.**

No mining / construction / expansion or development work shall be carried out without obtaining Environmental Clearance as per the provisions laid under E(P) Act, 1986 and EIA notification 2006 dt.14.09.2006 and its amendments thereof failing which you are liable for penal action under section 15 of E(P) Act, 1986.

**MEMBER SECRETARY,  
SEIAA, A.P.**

Special Secretary To Govt  
**MEMBER, CHAIRMAN,  
SEIAA, A.P. SEIAA, A.P.**

**To**

1. M/s Jaiprakash Power Ventures Limited,  
2<sup>nd</sup> Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District,  
Andhra Pradesh-520010
2. The Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District

**Copy to:**

1. The Chairman, SEAC, A.P. for kind information.
2. The Member Secretary, APPCB for necessary action.
3. The Regional Officer, MoEF&CC, GoI, Vijayawada for necessary action.

Signed by Dr P.V.  
Chalapathi Rao  
Date: 24-04-2023 21:34:21  
Reason: Approved

List of issued EC Sand Mines			
Sno.	Proposal No.	Project Name	Date of issued
1	SIA/AP/MIN/265780/2022	Gaddamvaripalli River Sand Reach	18-Apr-22
2	SIA/AP/MIN/265825/2022	Somavaram River Sand reach	18-Apr-22
3	SIA/AP/MIN/265837/2022	Veeraballi River Sand reach	18-Apr-22
4	SIA/AP/MIN/265844/2022	Yerrabommanapalli River Sand reach	18-Apr-22
5	SIA/AP/MIN/263320/2022	S.S.B. PETA -4 ORDINARY SAND REACH	21-Apr-22
6	SIA/AP/MIN/263407/2022	NANDANAM-3 ORDINARY SAND REACH	21-Apr-22
7	SIA/AP/MIN/263442/2022	NANDANAM-5 ORDINARY SAND REACH	21-Apr-22
8	SIA/AP/MIN/263515/2022	SANAMBATLA SAND REACH	21-Apr-22
9	SIA/AP/MIN/265411/2022	ANAGALLU1 SAND REACH	21-Apr-22
10	SIA/AP/MIN/266255/2022	S.S.B.Peta 3 Sand Reach	21-Apr-22
11	SIA/AP/MIN/263420/2022	NANDANAM-4 ORDINARY SAND REACH	03-May-22
12	SIA/AP/MIN/263448/2022	B.K.BEDU-1 SAND REACH	03-May-22
13	SIA/AP/MIN/263455/2022	MUSALIPEDU-1 SAND REACH	03-May-22
14	SIA/AP/MIN/263464/2022	PENUMALLAM-1 SAND REACH	03-May-22
15	SIA/AP/MIN/263468/2022	VIRUPAKSHAPURAM SAND REACH	03-May-22
16	SIA/AP/MIN/263508/2022	RAMALINGAPURAM SAND REACH	03-May-22
17	SIA/AP/MIN/263518/2022	VAVILTHOTA SAND REACH	03-May-22
18	SIA/AP/MIN/266063/2022	Muthukuru 1 Sand Reach	03-May-22
19	SIA/AP/MIN/244063/2021	Ganiathkur-3 Sand reach	22-Jun-22
20	SIA/AP/MIN/263510/2022	RAMIREDDYPALLI SAND REACH	22-Jun-22
21	SIA/AP/MIN/263522/2022	KOTRAKONA-1 & NANDANOOR SAND REACH	22-Jun-22
22	SIA/AP/MIN/267329/2022	Vykuntapuram 4 Sand Reach	24-Jun-22
23	SIA/AP/MIN/267355/2022	Potharlanka 4 Sand Reach	24-Jun-22
24	SIA/AP/MIN/267373/2022	Annavaram 3 Sand Reach	24-Jun-22
25	SIA/AP/MIN/267387/2022	Bommuvanipalem 12 Sand Reach	24-Jun-22
26	SIA/AP/MIN/267393/2022	Bommuvanipalem 14 Sand Reach	24-Jun-22
27	SIA/AP/MIN/267427/2022	Bommivanipalem 15 Sand Reach	24-Jun-22

28	SIA/AP/MIN/267436/2022	Vallabhapuram 4 Sand Reach	24-Jun-22
29	SIA/AP/MIN/267451/2022	Veerlapalem 2 Sand Reach	24-Jun-22
30	SIA/AP/MIN/266667/2022	Pondugala Sand Reach	24-Jun-22
31	SIA/AP/MIN/267470/2022	Ambadipudi 6 Sand Reach	24-Jun-22
32	SIA/AP/MIN/267479/2022	Ambadipudi 7 Sand Reach	24-Jun-22
33	SIA/AP/MIN/267531/2022	Ambadipudi 8 Sand Reach	24-Jun-22
34	SIA/AP/MIN/267548/2022	Konuru 8 Sand Reach	24-Jun-22
35	SIA/AP/MIN/267554/2022	Konuru 9 Sand Reach	24-Jun-22
36	SIA/AP/MIN/271929/2022	Bommuvanipalem 13 Sand Reach	24-Jun-22
37	SIA/AP/MIN/271970/2022	Amaravathi 6 Sand Reach	24-Jun-22
38	SIA/AP/MIN/271980/2022	Vykuntapuram 3 Sand Reach	24-Jun-22
39	SIA/AP/MIN/265783/2022	Matli River Sand Reach	02-Aug-22
40	SIA/AP/MIN/279974/2022	CHENNAMUKKAPALLI RIVER SAND REACH	02-Aug-22
41	SIA/AP/MIN/280085/2022	KOTHAGANGIREDDYPALLY RIVER SAND REACH	02-Aug-22
42	SIA/AP/MIN/280182/2022	JAMMALAMADUGU RIVER SAND REACH	02-Aug-22
43	SIA/AP/MIN/279879/2022	JYOTHI RIVER SAND REACH III	04-Aug-22
44	SIA/AP/MIN/404891/2022	Mukkamala-1 Sand Reach	08-Dec-22
45	SIA/AP/MIN/288323/2022	Tatapudi/2022-4 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
46	SIA/AP/MIN/288337/2022	Kapileswarapuram/2022-6 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
47	SIA/AP/MIN/288378/2022	Kapileswarapuram/2022-7 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
48	SIA/AP/MIN/405258/2022	Vegeswarapuram Sand reach 3.00 Ha.,	28-Dec-22
49	SIA/AP/MIN/405271/2022	Vegeswarapuram Sand Reach 4.98 Ha.,	28-Dec-22
50	SIA/AP/MIN/408376/2022	Proposed Ordinary Sand Mine in Junjurampalli Sand Reach-III of Hagari River by M/s. Jai Prakash Power Ventures Limited	13-Jan-23
51	SIA/AP/MIN/408396/2022	Proposed Ordinary Sand Mine in Peddapappuru Sand Reach of Penna River by M/s. Jai Prakash Power Ventures Limited	13-Jan-23
52	SIA/AP/MIN/408606/2022	Marali River Sand reache-I	13-Jan-23
53	SIA/AP/MIN/408829/2022	ILLURU RIVER SAND REACH	13-Jan-23
54	SIA/AP/MIN/408890/2022	Gudikambali River sand Reach - I	13-Jan-23

55	SIA/AP/MIN/408791/2022	GOVALANKA/2022-1 SAND REACH	13-Jan-23
56	SIA/AP/MIN/408826/2022	Pillanka/2022-3 Sand Reach	18-Jan-23
57	SIA/AP/MIN/408995/2022	Nagaladinne River Sand reach	18-Jan-23
58	SIA/AP/MIN/408927/2022	Gudikambali River sand Reach - III	18-Jan-23
59	SIA/AP/MIN/408973/2022	Marali sand Reach-II	18-Jan-23
60	SIA/AP/MIN/408912/2022	ALAMURU/2022-10 SAND REACH	18-Jan-23
61	SIA/AP/MIN/408892/2022	Pillanka/2022-2 Sand Reach	18-Jan-23
62	SIA/AP/MIN/408956/2022	Sompalli/2022-12 Sand Reach	18-Jan-23
63	SIA/AP/MIN/409563/2022	Proposed Ordinary Sand Mine in Veparalla Sand Reach-III of Hagari River by M/s. Jai Prakash Power Ventures Limited	18-Jan-23
64	SIA/AP/MIN/409567/2022	Proposed Ordinary Sand Mine in Nitturu Sand Reach of Chitravathi River by M/s. Jai Prakash Power Ventures Limited	18-Jan-23
65	SIA/AP/MIN/408665/2022	GUDIKAMBALI RIVER SAND REACH - II	22-Feb-23
66	SIA/AP/MIN/412983/2023	Kasarabada - 1 Sand Reach	22-Feb-23
67	SIA/AP/MIN/413011/2023	Kasarabada - 2 Sand Reach	22-Feb-23
68	SIA/AP/MIN/412798/2023	Pendyala - 2 sand Reach	22-Feb-23
69	SIA/AP/MIN/413083/2023	PENUGANCHIPROLU1 SAND REACH	22-Feb-23
70	SIA/AP/MIN/413077/2023	Penuganchiprolu - 2 Sand Reach	22-Feb-23
71	SIA/AP/MIN/412915/2023	Pokkunuru - 1 Sand Reach	22-Feb-23
72	SIA/AP/MIN/412929/2023	Pokkunuru - 2 Sand Reach	22-Feb-23
73	SIA/AP/MIN/412936/2023	Pokkunuru - 3 Sand Reach	22-Feb-23
74	SIA/AP/MIN/412823/2023	Vemullapalli - 1 Sand Reach	22-Feb-23
75	SIA/AP/MIN/412831/2023	Vemulapalli - 2 Sand Reach	22-Feb-23
76	SIA/AP/MIN/413033/2023	Venganayakunipalem -1 Sand Reach	22-Feb-23
77	SIA/AP/MIN/412790/2023	Allurupadu - 1 Sand Reach	22-Feb-23
78	SIA/AP/MIN/412793/2023	Chevitikallu - 1 Sand Reach	22-Feb-23
79	SIA/AP/MIN/413027/2023	Eturu -1 Sand Reach	22-Feb-23
80	SIA/AP/MIN/412844/2023	Ganiathkuru - 1 Sand Reach	22-Feb-23
81	SIA/AP/MIN/412853/2023	Ganiathkuru - 2 Sand Reach	22-Feb-23

82	SIA/AP/MIN/412876/2023	Ganiathkuru -3 Sand REach	22-Feb-23
83	SIA/AP/MIN/412775/2023	INDUGUPALLI 1 SAND REACH	22-Feb-23
84	SIA/AP/MIN/412780/2023	Kanniveedu - 1 Sand Reach	22-Feb-23
85	SIA/AP/MIN/412794/2023	Kunikinapadu - 1 Sand Reach	22-Feb-23
86	SIA/AP/MIN/412912/2023	Malkapuram - 1 Sand Reach	22-Feb-23
87	SIA/AP/MIN/412797/2023	Pendyala - 1 Sand Reach	22-Feb-23
88	SIA/AP/MIN/413062/2023	Senagapadu -1 Sand Reach	22-Feb-23
89	SIA/AP/MIN/413049/2023	Senagapadu - 2 Sand Reach	22-Feb-23
90	SIA/AP/MIN/412963/2023	Ustepalli - 1 Sand Reach	22-Feb-23
91	SIA/AP/MIN/414043/2023	VIRUVURU - III SAND REACH	22-Feb-23
92	SIA/AP/MIN/409060/2022	IBRAHIMPETA-GANAPAVARAM SAND REACH	27-Feb-23
93	SIA/AP/MIN/416331/2023	Amballavalasa Sand Reach	27-Feb-23
94	SIA/AP/MIN/416412/2023	Dompaka Sand Reach (4.20 Ha.,)	27-Feb-23
95	SIA/AP/MIN/416422/2023	Gopalapenta Sand Reach	27-Feb-23
96	SIA/AP/MIN/415061/2023	Y.V.PALEM/2022-13 SAND REACH	02-Mar-23
97	SIA/AP/MIN/415931/2023	B.N.R. PETA -II SAND REACH (NEEVA RIVER)	09-Mar-23
98	SIA/AP/MIN/415936/2023	KOTRAKONA-II SAND REACH IN (NEEVA RIVER)	09-Mar-23
99	SIA/AP/MIN/415938/2023	MUKKALATURU SAND REACH IN (NEEVA RIVER)	09-Mar-23
100	SIA/AP/MIN/415949/2023	MUKKARAVANIPALLI SAND REACH	09-Mar-23
101	SIA/AP/MIN/415954/2023	RAMAPURAM SAND REACH	09-Mar-23
102	SIA/AP/MIN/415972/2023	UTHARA BRAHMANAPALLI SAND REACH IN (BAHUDA RIVER)	09-Mar-23
103	SIA/AP/MIN/415978/2023	VAVILTHOTA-II SAND REACH	09-Mar-23
104	SIA/AP/MIN/416119/2023	Proposed Ordinary Sand Mine in Kodigenahalli Sand Reach of Penna River by M/s. Jai Prakash Power Ventures Limited	09-Mar-23
105	SIA/AP/MIN/416121/2023	Proposed Ordinary Sand Mine in Thumukunta Sand Reach of Penna River by M/s. Jai Prakash Power Ventures Limited	09-Mar-23
106	SIA/AP/MIN/416470/2023	Lukalam Sand Reach	09-Mar-23
107	SIA/AP/MIN/416503/2023	Purushothapuram-1 Sand Reach (4.82 Ha.,)	09-Mar-23
108	SIA/AP/MIN/416565/2023	Purushothapuram-2 Sand Reach (4.62 Ha.,)	09-Mar-23
109	SIA/AP/MIN/416593/2023	Muddadapeta Sand Reach	09-Mar-23
110	SIA/AP/MIN/416594/2023	Venkatapuram Sand Reach	09-Mar-23

4/25/23, 12:41 PM

Gmail - SEIAA, A.P. - Directions issued to Sand Reaches in the State of Andhra Pradesh - Reg



selaa ap <selaaap2023@gmail.com>

---

## SEIAA, A.P. - Directions Issued to Sand Reaches in the State of Andhra Pradesh - Reg

2 messages

---

selaa ap <selaaap2023@gmail.com>

Tue, Apr 25, 2023 at 12:39 PM

To: dmgap@ap.gov.in, jpvleco@gmail.com, jpvt.sand@gmail.com, ganlathkur1234@gmail.com, jppvl@yahoo.com, jpwestgodavari1@gmail.com, jaiprakashsand@gmail.com, jpeastec@gmail.com, jpsklm23.ec@gmail.com, jpvf.investor@jalindia.co.in, quarrygirijanasyarakat.ec@gmail.com  
Cc: pvr\_reddy59@yahoo.co.in, pvreddy@yahoo.com, Chalapathipasala@gmail.com, chilefengineer@appcb.gov.in, membersecy@appcb.gov.in

Sir/Madam,

The directions issued to the sand reaches are herewith attached to take necessary action. List of sand reaches is attached.

with regards  
for SEIAA, AP

---

### 2 attachments

 **list of Issued EC sand Mines.pdf**  
77K

 **Ngt sand directions despatched letter.pdf**  
697K

---

selaa ap <selaaap2023@gmail.com>

Tue, Apr 25, 2023 at 12:41 PM

To: suresh.pasupuleti@gov.in

[Quoted text hidden]

---

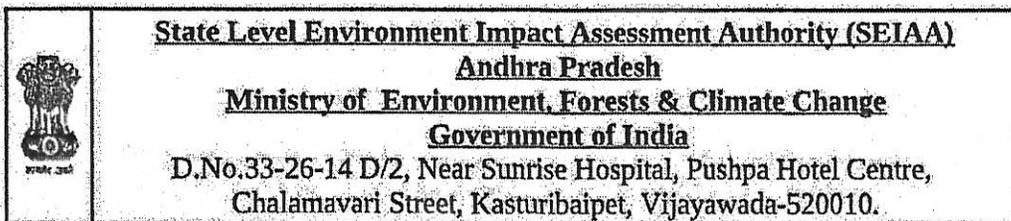
### 2 attachments

 **list of Issued EC sand Mines.pdf**  
77K

 **Ngt sand directions despatched letter.pdf**  
697K

20

(41)



REGD. POST WITH ACK. DUE

Order No. SEIAA/AP/MIN/Sand/Directions issued/2021-24/04/2023

Sub: SEIAA, A.P. – 110 Nos of EC orders issued to Sand Reaches in the State of Andhra Pradesh – Directions - Issued - Reg.

Ref: Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

1. The SEIAA, AP had issued Environmental Clearances to the Sand reaches – (110 Nos), the project proponent being M/s. Jai Prakash Power Ventures Limited / Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District in the State of Andhra Pradesh for a period of 1 year stipulating the following condition:

**A. Specific Condition:**

" The project proponent shall carryout mining only one meter depth sand from the top Semi-Mechanized mining method and no underwater mining is undertaken".

2. In the reference cited above, the Hon'ble NGT had issued the following directions to the SEIAA, A.P in O.A.Nos.152/2021 & 53/2022 and 187/2021.
- a. The amendments granted to the Environmental Clearance and Sl. No. 1 to 10, table-1 permitting Semi-mechanized mining under B2 category and all Environmental Clearances under B2 category permitting Semi-mechanized sand mining i.e. Sl. No. 11 to 18 are declared to be illegal and set aside as they are violating of guidelines issued for B2 category and are also in violation of sustainable sand mining management guidelines 2016.
- b. The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further.
- c. SEIAA, Andhra Pradesh is directed to verify all the Environmental Clearances granted for sand mining under „B2“ Category if permission has been granted for semi[1]mechanized or mechanized mining and re-examine the proposal either under „B2“ category (manual mining) or „B1“ Category (if semi-mechanized or mechanized mining is sought) following the prescribed procedures.
3. The issue was examined by the SEIAA, A.P and decided to issue the following directions to the project proponent in compliance with Hon'ble NGT order: The proponent is directed to stop all Semi-mechanized sand mining operations



25/04/2023  
DESPATCHED

**File No.APPCB-11033/149/2023-TEC-EC-APPCB**

immediately till obtain fresh EC before proceeding further.

In view of the above, the SEIAA hereby issues the following direction in compliance with Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021: "The proponent is directed to stop all Semi-mechanized sand mining (Listed in Annexure) operations immediately as per Hon'ble NGT directions cited above".

**Further this direction is also applicable to all Sand mining activities for which ECs issued under Semi-mechanized mining even if it is not listed in the above Annexure.**

No mining / construction / expansion or development work shall be carried out without obtaining Environmental Clearance as per the provisions laid under E(P) Act, 1986 and EIA notification 2006 dt.14.09.2006 and its amendments thereof failing which you are liable for penal action under section 15 of E(P) Act, 1986.

**MEMBER SECRETARY,  
SEIAA, A.P.**

**Special Secretary To Govt  
MEMBER, CHAIRMAN,  
SEIAA, A.P. SEIAA, A.P.**

**To**

1. M/s Jaiprakash Power Ventures Limited,  
2<sup>nd</sup> Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District,  
Andhra Pradesh-520010
2. The Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District

**Copy to:**

1. The Chairman, SEAC, A.P. for kind information.
2. The Member Secretary, APPCB for necessary action.
3. The Regional Officer, MoEF&CC, GoI, Vijayawada for necessary action.

Signed by Dr P.V  
Chalpathi Rao  
Date: 24-04-2023 21:34:21  
Reason: Approved

22

(P)



seiaa ap &lt;seiaaap2023@gmail.com&gt;

## SEIAA,A.P - The additional affidavit of Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ) on Illegal Sand Mining - Communicated - Reg

2 messages

seiaa ap &lt;seiaaap2023@gmail.com&gt;

Thu, May 25, 2023 at 4:49 PM

To: pa-ms@appcb.gov.in, chiefengineer@appcb.gov.in

Cc: dmgap@ap.gov.in, pvr\_reddy59@yahoo.co.in, pvrreddy@yahoo.com, Chalapathipasala@gmail.com, rogtr-ee1@appcb.gov.in

Sir,

The SEIAA issued directions to 110 operating Sand Mines to M/s Jaiprakash Power Ventures Limited and The Director of Mines & Geology as per the Hon'ble NGT Order in O.A.Nos.152/2021 & 53/2022 and 187/2021, marking a copy to APPCB to take necessary action.

The appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) and the SEIAA filed a counter in Hon'ble NGT.

Now an additional counter affidavit filed on 24.05.2023 before Hon'ble NGT against the Sand Mines operating illegally in certain villages around Krishna River. The copy of the same is attached for information.

In view of the above, it is requested to direct the concerned Regional Office to verify the facts and to take necessary action in the matter under intimation to this office. The para wise remarks on the additional affidavit may also be forwarded after verification of facts by concerned RO, to this office so as to file a counter in the Hon'ble NGT, Chennai.

With regards,  
For SEIAA, A.P.

---

### 3 attachments

-  Additional Affidavit on behalf of the Applicant.pdf  
6138K
-  SEIAA directions on Sand reaches.pdf  
697K
-  List of Sand Mines - ECs 110 Sand directions In O A No 152 of 2021.pdf  
400K

seiaa ap &lt;seiaaap2023@gmail.com&gt;

Tue, Jun 20, 2023 at 4:37 PM

To: seacap2020@gmail.com

---

### 3 attachments

27/06/2023, 20:23

Gmail - SEIAA, A.P - The additional affidavit of Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ) on Illegal Sand Mi...

 **Additional Affidavit on behalf of the Applicant.pdf**  
6138K

 **SEIAA directions on Sand reaches.pdf**  
697K

 **List of Sand Mines - ECs 110 Sand directions in O A No 152 of 2021.pdf**  
400K

24

	<p><b>State Level Environment Impact Assessment Authority (SEIAA)</b> <b>Andhra Pradesh</b> <b>Ministry of Environment, Forests &amp; Climate Change,</b> <b>Government of India</b> D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamavari Street, Kasturibaipet, Vijayawada-520010</p>
---	--

Lr. No. SEIAA/AP/MIN/Sand/Directions issued/2021 - 65 13/06/2023

To  
The Member Secretary,  
A.P. Pollution Control Board,  
Board Office, Vijayawada.

Sir,

Sub: SEIAA, A.P - Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021, E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) and additional affidavit in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) - On Sand Mining in Andhra Pradesh - Action taken report - Request - Reg.

- Ref:
1. The Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.
  2. The Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ).
  3. T. O. Order No. SEIAA/AP/MIN/Sand/Directions issued/2021, dt.24.04.2023.
  4. Additional affidavit in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ).
  5. The Hon'ble NGT order in E.A.04 of 2023 in O.A. No.187 of 2021(SZ), dated 26.05.2023.
  6. G.O. Ms.No.120, dated 01.11.2018 issued by EFS&T Dept., Govt of A.P.
  7. MoEF&CC, GoI, New Delhi Notification S.O.No.804(E), dated 14<sup>th</sup> March, 2017.

\*\*\*

In the reference 1<sup>st</sup> cited, the Hon'ble NGT vide Order dated 23.03.2023 issued directions to SEIAA in O.A.Nos.152/2021 & 53/2022 and 187/2021.

In the reference 3<sup>rd</sup> cited, the SEIAA issued directions to M/s Jaiprakash Power Ventures Limited and the Director of Mines & Geology as per the Hon'ble NGT Order in O.A.Nos.152/2021 & 53/2022 and 187/2021 to stop all Semi-mechanized sand mining operations immediately.

Subsequently, the appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) and the Hon'ble NGT vide order dated 26.05.2023 stated as follows:

"The project proponents are continuing with their work despite the order stating that all works should be stopped forthwith"

In the reference 4<sup>th</sup> cited, an additional counter affidavit was filed on 24.05.2023 before Hon'ble NGT against the Sand Mines operating illegally in certain villages. A copy of the same is attached for information.

In the reference 6<sup>th</sup> cited, the EFS&T Dept., issued G.O.Ms.120 dated.01.11.2018. As

**File No.APPCB-11033/181/2023-TEC-EC-APPCB**

per the G.O., the APPCB is the monitoring agency to SEIAA, A.P. Further, in the reference 7<sup>th</sup> cited, the MoEF&CC issued Notification dated 14.03.2017 for taking action against violation cases.

In view of the above, it is requested to verify the facts and take necessary action immediately. The action taken report may be intimated to this office so as to submit the action taken report to Hon'ble NGT, Chennai to avoid legal complications.

Yours faithfully

Special Secretary To Govt  
Member Secretary,  
SEIAA, A.P.

Copy to

1. The Director, Mines & Geology Dept, Govt. of A.P., D.No. 7-104, B-Block, 5th & 6th floors, Sri Anjaneya Towers, Ibrahimpatnam, Vijayawada- 521456, Andhra Pradesh for kind information.
2. The Member Secretary, SEAC, A.P for kind information.
3. The IRO, MoEF&CC, Vijayawada for kind information and necessary action.



seiaa ap &lt;seiaaap2023@gmail.com&gt;

**SEIAA,A.P-Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ) on Illegal Sand Mining - action taken report-requested - Reg**

1 message

seiaa ap &lt;seiaaap2023@gmail.com&gt;

Mon, Jun 19, 2023 at 10:28 AM

To: pa-ms@appcb.gov.in, chiefengineer@appcb.gov.in

Cc: pvr\_reddy59@yahoo.co.in, Chalapathi Rao Pasala &lt;Chalapathipasala@gmail.com&gt;

Sir,

The SEIAA issued directions to 110 operating Sand Mines to M/s Jaiprakash Power Ventures Limited and The Director of Mines & Geology as per the Hon'ble NGT Order in O.A.Nos.152/2021 & 53/2022 and 187/2021, marking a copy to APPCB to take necessary action.

The appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) and the SEIAA filed a counter in Hon'ble NGT.

Subsequently, the appellant filed an additional counter affidavit filed on 24.05.2023 before Hon'ble NGT against the Sand Mines operating illegally in certain villages around Krishna River.

In view of the above, it is requested to verify the facts and take necessary action immediately. The action taken report may be intimated to this office so as to submit the action taken report to Hon'ble NGT, Chennai to avoid legal complications.

with regards,  
For SEIAA,A.P.

 SEIAA letter to APPCB on NGT order.pdf  
576K



dc

 <p>सत्यमेव जयते</p>	<p><b>State Level Environment Impact Assessment Authority (SEIAA)</b> <b>Andhra Pradesh</b> <b>Ministry of Environment, Forests &amp; Climate Change.</b> <b>Government of India</b> D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamavari Street, Kasturibaipet, Vijayawada-520010.</p>
---	---

By Speed Post

**Lr No. SEIAA/AP/MIN/Sand/Directions issued/2021 — 13 07/08/2023**

**To**

The Member Secretary,  
A. P. Pollution Control Board,  
Board Office, Vijayawada.

Sir,

Sub: SEIAA, A.P. – Hon'ble NGT order in O.A.Nos15/2021 &53/2022 and 187/2021, E.A.No.04 of 2023 in O.A.No.187 of 2021(SZ)-On sand Mining in Andhra Pradesh-Detailed report-Request- Reg.

- Ref:
1. The Hon'ble NGT order in O.A.nos.152/2021 &53/2022 and 187/2021 dt.23.03.2023.
  2. T.O.Order No.SEIAA/AP/MIN/San/Directions issued/2021, dt.24.04.2023.
  3. Additional Affidavit filed in E.A.04 of 2023 in O.A.No187 of 2021(SZ).
  4. T.O.Order No.SEIAA/AP/MIN/San/Directions issued/2021-65, dt.13.06.2023.
  5. The Hon'ble NGT order in E.A.04 of 2023 in O.A.No187 of 2021(SZ), dt.02.08.2023.
  6. G.O.Ms.No.120, dt.01.11.2018 issued by EFS&T Dept., Govt of A.P.
  7. MoEF&CC, GOI, New Delhi Notification S.O.No.804(E), dt.14.03.2017.

\* \* \*

In the reference 1<sup>st</sup> cited, the Hon'ble NGT vide order dt.23.03.2023 issued directions to SEIAA in O.A.Nos15/2021 &53/2022 and 187/2021.

In the reference 2<sup>nd</sup> cited, the SEIAA issued directions to M/s Jaiprakash Power Ventures Limited and the Director of Mines & Geology to comply the order of Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

In the reference 5<sup>th</sup> cited, the Hon'ble NGT issued the following directions vide order in E.A.No. 04 of 2023 in O.A.No.187 of 2021(SZ) dt.02.08.2023:

File No.APPCB-11033/181/2023-TEC-EC-APPCB

1. "In this regard, we direct the SEIAA – Andhra Pradesh to file a report whether after their stop notice which was issued on 27.04.2023, either the Respondents No.19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order."
2. "We once again make it very clear that unless otherwise fresh EC is obtained by the Project Proponents from the SEIAA – Andhra Pradesh, mining operations cannot be proceeded with."

In view of the above, it is requested to instruct the concerned to verify the facts and furnish detail report to SEIAA, A.P so as to submit the report to Hon'ble NGT, Chennai.



Yours faithfully,

Special Secretary To Govt

MEMBER SECRETARY,  
SEIAA, A.P.

Copy to

1. Chairman, SEAC for kind information.
2. Member Secretary, SEAC / Chief Engineer, APPCB for kind information.
3. JCEE, UH-II, APPCB for kind information and necessary action.



Signed by Dr P V  
Chalapathi Rao  
Date: 07-08-2023 15:28:17  
Reason: Approved

30

File No.APPCB-11033/149/2023-TEC-EC-APPCB

ok

	<b>State Level Environment Impact Assessment Authority (SEIAA)</b>
	<b>Andhra Pradesh</b>
	<b>Ministry of Environment, Forests &amp; Climate Change</b>
	<b>Government of India</b>
D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamavari Street, Kasturibaipet, Vijayawada-520010.	

REGD.POST WITH ACK.DUE

Order No. SEIAA/AP/MIN/Sand/Directions issued/2021<sup>27</sup>24/04/2023

Sub: SEIAA, A.P. – 110 Nos of EC orders issued to Sand Reaches in the State of Andhra Pradesh – Directions - Issued - Reg.

Ref: Hon'ble NGT order in O.A.Nos.152/2021 &amp; 53/2022 and 187/2021.

\*\*

1. The SEIAA, AP had issued Environmental Clearances to the Sand reaches – (110 Nos), the project proponent being M/s. Jai Prakash Power Ventures Limited / Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District in the State of Andhra Pradesh for a period of 1 year stipulating the following condition:

**A. Specific Condition:**

" The project proponent shall carryout mining only one meter depth sand from the top Semi-Mechanized mining method and no underwater mining is undertaken".

2. In the reference cited above, the Hon'ble NGT had issued the following directions to the SEIAA, A.P in O.A.Nos.152/2021 & 53/2022 and 187/2021.
  - a. The amendments granted to the Environmental Clearance and Sl. No. 1 to 10, table-1 permitting Semi-mechanized mining under B2 category and all Environmental Clearances under B2 category permitting Semi-mechanized sand mining i.e. Sl. No. 11 to 18 are declared to be illegal and set aside as they are violating of guidelines issued for B2 category and are also in violation of sustainable sand mining management guidelines 2016.
  - b. The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further.
  - c. SEIAA, Andhra Pradesh is directed to verify all the Environmental Clearances granted for sand mining under „B2“ Category if permission has been granted for semi[1]mechanized or mechanized mining and re-examine the proposal either under „B2“ category (manual mining) or „B1“ Category (if semi-mechanized or mechanized mining is sought) following the prescribed procedures.
3. The issue was examined by the SEIAA, A.P and decided to issue the following directions to the project proponent in compliance with Hon'ble NGT order:  
The proponent is directed to stop all Semi-mechanized sand mining operations

25/04/2023  
DESPATCHED

**File No.APPCB-11033/149/2023-TEC-EC-APPCB**

immediately till obtain fresh EC before proceeding further.

In view of the above, the SEIAA hereby issues the following direction in compliance with Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021: "The proponent is directed to stop all Semi-mechanized sand mining (Listed in Annexure) operations immediately as per Hon'ble NGT directions cited above".

**Further this direction is also applicable to all Sand mining activities for which ECs issued under Semi-mechanized mining even if it is not listed in the above Annexure.**

No mining / construction / expansion or development work shall be carried out without obtaining Environmental Clearance as per the provisions laid under E(P) Act, 1986 and EIA notification 2006 dt.14.09.2006 and its amendments thereof failing which you are liable for penal action under section 15 of E(P) Act, 1986.

**MEMBER SECRETARY,  
SEIAA, A.P.**

Special Secretary To Govt  
**MEMBER, CHAIRMAN,  
SEIAA, A.P. SEIAA, A.P.**

**To**

1. M/s Jaiprakash Power Ventures Limited,  
2<sup>nd</sup> Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District,  
Andhra Pradesh-520010
2. The Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District

**Copy to:**

1. The Chairman, SEAC, A.P. for kind information.
2. The Member Secretary, APPCB for necessary action.
3. The Regional Officer, MoEF&CC, GoI, Vijayawada for necessary action.

Signed by Dr P.V  
Chalapathi Rao  
Date: 24-04-2023 21:34:21  
Reason: Approved

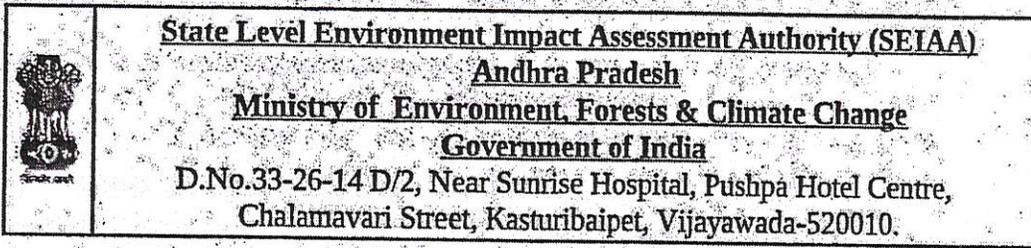
32

List of issued EC Sand Mines			
Sno.	Proposal No.	Project Name	Date of issued
1	SIA/AP/MIN/265780/2022	Gaddamvaripalli River Sand Reach	18-Apr-22
2	SIA/AP/MIN/265825/2022	Somavaram River Sand reach	18-Apr-22
3	SIA/AP/MIN/265837/2022	Veeraballi River Sand reach	18-Apr-22
4	SIA/AP/MIN/265844/2022	Yerrabommanapalli River Sand reach	18-Apr-22
5	SIA/AP/MIN/263320/2022	S.S.B. PETA -4 ORDINARY SAND REACH	21-Apr-22
6	SIA/AP/MIN/263407/2022	NANDANAM-3 ORDINARY SAND REACH	21-Apr-22
7	SIA/AP/MIN/263442/2022	NANDANAM-5 ORDINARY SAND REACH	21-Apr-22
8	SIA/AP/MIN/263515/2022	SANAMBATLA SAND REACH	21-Apr-22
9	SIA/AP/MIN/265411/2022	ANAGALLU1 SAND REACH	21-Apr-22
10	SIA/AP/MIN/266255/2022	S.S.B.Peta 3 Sand Reach	21-Apr-22
11	SIA/AP/MIN/263420/2022	NANDANAM-4 ORDINARY SAND REACH	03-May-22
12	SIA/AP/MIN/263448/2022	B.K.BEDU-1 SAND REACH	03-May-22
13	SIA/AP/MIN/263455/2022	MUSALIPEDU-1 SAND REACH	03-May-22
14	SIA/AP/MIN/263464/2022	PENUMALLAM-1 SAND REACH	03-May-22
15	SIA/AP/MIN/263468/2022	VIRUPAKSHAPURAM SAND REACH	03-May-22
16	SIA/AP/MIN/263508/2022	RAMALINGAPURAM SAND REACH	03-May-22
17	SIA/AP/MIN/263518/2022	VAVILTHOTA SAND REACH	03-May-22
18	SIA/AP/MIN/266063/2022	Muthukuru 1 Sand Reach	03-May-22
19	SIA/AP/MIN/244063/2021	Ganiathkur-3 Sand reach	22-Jun-22
20	SIA/AP/MIN/263510/2022	RAMIREDDYPALLI SAND REACH	22-Jun-22
21	SIA/AP/MIN/263522/2022	KOTRAKONA-1 & NANDANNOOR SAND REACH	22-Jun-22
22	SIA/AP/MIN/267329/2022	Vykuntapuram 4 Sand Reach	24-Jun-22
23	SIA/AP/MIN/267355/2022	Potharlanka 4 Sand Reach	24-Jun-22
24	SIA/AP/MIN/267373/2022	Annaram 3 Sand Reach	24-Jun-22
25	SIA/AP/MIN/267387/2022	Bommuvanipalem 12 Sand Reach	24-Jun-22
26	SIA/AP/MIN/267393/2022	Bommuvanipalem 14 Sand Reach	24-Jun-22
27	SIA/AP/MIN/267427/2022	Bommivanipalem 15 Sand Reach	24-Jun-22

28	SIA/AP/MIN/267436/2022	Vallabhapuram 4 Sand Reach	24-Jun-22
29	SIA/AP/MIN/267451/2022	Veerlapalem 2 Sand Reach	24-Jun-22
30	SIA/AP/MIN/266667/2022	Pondugala Sand Reach	24-Jun-22
31	SIA/AP/MIN/267470/2022	Ambadipudi 6 Sand Reach	24-Jun-22
32	SIA/AP/MIN/267479/2022	Ambadipudi 7 Sand Reach	24-Jun-22
33	SIA/AP/MIN/267531/2022	Ambadipudi 8 Sand Reach	24-Jun-22
34	SIA/AP/MIN/267548/2022	Konuru 8 Sand Reach	24-Jun-22
35	SIA/AP/MIN/267554/2022	Konuru 9 Sand Reach	24-Jun-22
36	SIA/AP/MIN/271929/2022	Bommuvanipalem 13 Sand Reach	24-Jun-22
37	SIA/AP/MIN/271970/2022	Amaravathi 6 Sand Reach	24-Jun-22
38	SIA/AP/MIN/271980/2022	Vykuntapuram 3 Sand Reach	24-Jun-22
39	SIA/AP/MIN/265783/2022	Matli River Sand Reach	02-Aug-22
40	SIA/AP/MIN/279974/2022	CHENNAMUKKAPALLI RIVER SAND REACH	02-Aug-22
41	SIA/AP/MIN/280085/2022	KOTHAGANGIREDDYPALLY RIVER SAND REACH	02-Aug-22
42	SIA/AP/MIN/280182/2022	JAMMALAMADUGU RIVER SAND REACH	02-Aug-22
43	SIA/AP/MIN/279879/2022	JYOTHI RIVER SAND REACH III	04-Aug-22
44	SIA/AP/MIN/404891/2022	Mukkamala-1 Sand Reach	08-Dec-22
45	SIA/AP/MIN/288323/2022	Tatapudi/2022-4 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
46	SIA/AP/MIN/288337/2022	Kapileswarapuram/2022-6 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
47	SIA/AP/MIN/288378/2022	Kapileswarapuram/2022-7 Sand Reach Of M/s. Jaiprakash Power Ventures Limited	16-Dec-22
48	SIA/AP/MIN/405258/2022	Vegeswarapuram Sand reach 3.00 Ha.,	28-Dec-22
49	SIA/AP/MIN/405271/2022	Vegeswarapuram Sand Reach 4.98 Ha.,	28-Dec-22
50	SIA/AP/MIN/408376/2022	Proposed Ordinary Sand Mine in Junjurampalli Sand Reach-III of Hagari River by M/s. Jai Prakash Power Ventures Limited	13-Jan-23
51	SIA/AP/MIN/408396/2022	Proposed Ordinary Sand Mine in Peddapappuru Sand Reach of Penna River by M/s. Jai Prakash Power Ventures Limited	13-Jan-23
52	SIA/AP/MIN/408606/2022	Marali River Sand reache-I	13-Jan-23
53	SIA/AP/MIN/408829/2022	ILLURU RIVER SAND REACH	13-Jan-23
54	SIA/AP/MIN/408890/2022	Gudikambali River sand Reach - I	13-Jan-23

55	SIA/AP/MIN/408791/2022	GOVALANKA/2022-1 SAND REACH	13-Jan-23
56	SIA/AP/MIN/408826/2022	Pillanka/2022-3 Sand Reach	18-Jan-23
57	SIA/AP/MIN/408995/2022	Nagaladinne River Sand reach	18-Jan-23
58	SIA/AP/MIN/408927/2022	Gudikambali River sand Reach - III	18-Jan-23
59	SIA/AP/MIN/408973/2022	Marali sand Reach-II	18-Jan-23
60	SIA/AP/MIN/408912/2022	ALAMURU/2022-10 SAND REACH	18-Jan-23
61	SIA/AP/MIN/408892/2022	Pillanka/2022-2 Sand Reach	18-Jan-23
62	SIA/AP/MIN/408956/2022	Sompalli/2022-12 Sand Reach	18-Jan-23
63	SIA/AP/MIN/409563/2022	Proposed Ordinary Sand Mine in Veparalla Sand Reach-III of Hagari River by M/s. Jai Prakash Power Ventures Limited	18-Jan-23
64	SIA/AP/MIN/409567/2022	Proposed Ordinary Sand Mine in Nitturu Sand Reach of Chitravathi River by M/s. Jai Prakash Power Ventures Limited	18-Jan-23
65	SIA/AP/MIN/408665/2022	GUDIKAMBALI RIVER SAND REACH - II	22-Feb-23
66	SIA/AP/MIN/412983/2023	Kasarabada - 1 Sand Reach	22-Feb-23
67	SIA/AP/MIN/413011/2023	Kasarabada - 2 Sand Reach	22-Feb-23
68	SIA/AP/MIN/412798/2023	Pendyala - 2 sand Reach	22-Feb-23
69	SIA/AP/MIN/413083/2023	PENUGANCHIPROLU1 SAND REACH	22-Feb-23
70	SIA/AP/MIN/413077/2023	Penuganchiprolu - 2 Sand Reach	22-Feb-23
71	SIA/AP/MIN/412915/2023	Pokkunuru - 1 Sand Reach	22-Feb-23
72	SIA/AP/MIN/412929/2023	Pokkunuru - 2 Sand Reach	22-Feb-23
73	SIA/AP/MIN/412936/2023	Pokkunuru - 3 Sand Reach	22-Feb-23
74	SIA/AP/MIN/412823/2023	Vemullapalli - 1 Sand Reach	22-Feb-23
75	SIA/AP/MIN/412831/2023	Vemulapalli - 2 Sand Reach	22-Feb-23
76	SIA/AP/MIN/413033/2023	Venganayakunipalem -1 Sand Reach	22-Feb-23
77	SIA/AP/MIN/412790/2023	Allurupadu - 1 Sand Reach	22-Feb-23
78	SIA/AP/MIN/412793/2023	Chevitikallu - 1 Sand Reach	22-Feb-23
79	SIA/AP/MIN/413027/2023	Eturu -1 Sand Reach	22-Feb-23
80	SIA/AP/MIN/412844/2023	Ganiathkuru - 1 Sand Reach	22-Feb-23
81	SIA/AP/MIN/412853/2023	Ganiathkuru - 2 Sand Reach	22-Feb-23

82	SIA/AP/MIN/412876/2023	Ganiathkuru -3 Sand REach	22-Feb-23
83	SIA/AP/MIN/412775/2023	INDUGUPALLI 1 SAND REACH	22-Feb-23
84	SIA/AP/MIN/412780/2023	Kanniveedu - 1 Sand Reach	22-Feb-23
85	SIA/AP/MIN/412794/2023	Kunikinapadu - 1 Sand Reach	22-Feb-23
86	SIA/AP/MIN/412912/2023	Malkapuram - 1 Sand Reach	22-Feb-23
87	SIA/AP/MIN/412797/2023	Pendyala - 1 Sand Reach	22-Feb-23
88	SIA/AP/MIN/413062/2023	Senagapadu -1 Sand Reach	22-Feb-23
89	SIA/AP/MIN/413049/2023	Senagapadu - 2 Sand Reach	22-Feb-23
90	SIA/AP/MIN/412963/2023	Ustepalli - 1 Sand Reach	22-Feb-23
91	SIA/AP/MIN/414043/2023	VIRUVURU - III SAND REACH	22-Feb-23
92	SIA/AP/MIN/409060/2022	IBRAHIMPETA-GANAPAVARAM SAND REACH	27-Feb-23
93	SIA/AP/MIN/416331/2023	Amballavalasa Sand Reach	27-Feb-23
94	SIA/AP/MIN/416412/2023	Dompaka Sand Reach (4.20 Ha.,)	27-Feb-23
95	SIA/AP/MIN/416422/2023	Gopalapenta Sand Reach	27-Feb-23
96	SIA/AP/MIN/415061/2023	Y.V.PALEM/2022-13 SAND REACH	02-Mar-23
97	SIA/AP/MIN/415931/2023	B.N.R. PETA -II SAND REACH (NEEVA RIVER)	09-Mar-23
98	SIA/AP/MIN/415936/2023	KOTRAKONA-II SAND REACH IN (NEEVA RIVER)	09-Mar-23
99	SIA/AP/MIN/415938/2023	MUKKALATURU SAND REACH IN (NEEVA RIVER)	09-Mar-23
100	SIA/AP/MIN/415949/2023	MUKKARAVANIPALLI SAND REACH	09-Mar-23
101	SIA/AP/MIN/415954/2023	RAMAPURAM SAND REACH	09-Mar-23
102	SIA/AP/MIN/415972/2023	UTHARA BRAHMANAPALLI SAND REACH IN (BAHUDA RIVER)	09-Mar-23
103	SIA/AP/MIN/415978/2023	VAVILTHOTA-II SAND REACH	09-Mar-23
104	SIA/AP/MIN/416119/2023	Proposed Ordinary Sand Mine in Kodigenahalli Sand Reach of Penna River by M/s. Jal Prakash Power Ventures Limited	09-Mar-23
105	SIA/AP/MIN/416121/2023	Proposed Ordinary Sand Mine in Thumukunta Sand Reach of Penna River by M/s. Jal Prakash Power Ventures Limited	09-Mar-23
106	SIA/AP/MIN/416470/2023	Lukalam Sand Reach	09-Mar-23
107	SIA/AP/MIN/416503/2023	Purushothapuram-1 Sand Reach (4.82 Ha.,)	09-Mar-23
108	SIA/AP/MIN/416565/2023	Purushothapuram-2 Sand Reach (4.62 Ha.,)	09-Mar-23
109	SIA/AP/MIN/416593/2023	Muddadapeta Sand Reach	09-Mar-23
110	SIA/AP/MIN/416594/2023	Venkatapuram Sand Reach	09-Mar-23



REGD.POST WITH ACK.DUE

Order No. SEIAA/AP/MIN/Sand/Directions issued/2021- 24/04/2023

Sub: SEIAA, A.P. – 110 Nos of EC orders issued to Sand Reaches in the State of Andhra Pradesh – Directions - Issued - Reg.

Ref: Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

\*\*\*

1. The SEIAA, AP had issued Environmental Clearances to the Sand reaches – (110 Nos), the project proponent being M/s. Jai Prakash Power Ventures Limited / Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District in the State of Andhra Pradesh for a period of 1 year stipulating the following condition:

**A. Specific Condition:**

"The project proponent shall carryout mining only one meter depth sand from the top Semi-Mechanized mining method and no underwater mining is undertaken".

2. In the reference cited above, the Hon'ble NGT had issued the following directions to the SEIAA, A.P in O.A.Nos.152/2021 & 53/2022 and 187/2021.
  - a. The amendments granted to the Environmental Clearance and Sl. No. 1 to 10, table-1 permitting Semi-mechanized mining under B2 category and all Environmental Clearances under B2 category permitting Semi-mechanized sand mining i.e. Sl. No. 11 to 18 are declared to be illegal and set aside as they are violating of guidelines issued for B2 category and are also in violation of sustainable sand mining management guidelines 2016.
  - b. The operation should be stopped forthwith and project proponent may be directed by SEIAA to obtain afresh Environmental Clearance before proceeding further.
  - c. SEIAA, Andhra Pradesh is directed to verify all the Environmental Clearances granted for sand mining under „B2“ Category if permission has been granted for semi[1]mechanized or mechanized mining and re-examine the proposal either under „B2“ category (manual mining) or „B1“ Category (if semi-mechanized or mechanized mining is sought) following the prescribed procedures.

3. The issue was examined by the SEIAA, A.P and decided to issue the following directions to the project proponent in compliance with Hon'ble NGT order:

The proponent is directed to stop all Semi-mechanized sand mining operations



immediately till obtain fresh EC before proceeding further.

In view of the above, the SEIAA hereby issues the following direction in compliance with Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021: "The proponent is directed to stop all Semi-mechanized sand mining (Listed in Annexure) operations immediately as per Hon'ble NGT directions cited above".

Further this direction is also applicable to all Sand mining activities for which ECs issued under Semi-mechanized mining even if it is not listed in the above Annexure.

No mining / construction / expansion or development work shall be carried out without obtaining Environmental Clearance as per the provisions laid under E(P) Act, 1986 and EIA notification 2006 dt.14.09.2006 and its amendments thereof failing which you are liable for penal action under section 15 of E(P) Act, 1986.

MEMBER SECRETARY,  
SEIAA, A.P.

Special Secretary To Govt  
MEMBER, CHAIRMAN,  
SEIAA, A.P. SEIAA, A.P.

To

1. M/s Jaiprakash Power Ventures Limited,  
2<sup>nd</sup> Floor 40-14-7, Chandra Moulipuram, Benz circle, Vijayawada, Krishna District,  
Andhra Pradesh-520010

2. The Director of Mines & Geology, Ibrahimpatnam, Vijayawada, Krishna District

Copy to:

1. The Chairman, SEAC, A.P. for kind information.
2. The Member Secretary, APPCB for necessary action.
3. The Regional Officer, MoEF&CC, Gol, Vijayawada for necessary action.

4/25/23, 12:41 PM

Gmail - SEIAA, A.P. - Directions Issued to Sand Reaches in the State of Andhra Pradesh - Reg



selaa ap <selaaap2023@gmail.com>

---

**SEIAA, A.P. - Directions Issued to Sand Reaches in the State of Andhra Pradesh - Reg**

2 messages

---

selaa ap <selaaap2023@gmail.com>

Tue, Apr 25, 2023 at 12:39 PM

To: dmgap@ap.gov.in, jpvleco@gmail.com, jpvt.sand@gmail.com, ganlathkur1234@gmail.com, jppvj@yahoo.com, jpwstgodavari1@gmail.com, jaiprakashsand@gmail.com, jpeastec@gmail.com, jpsklm23.ec@gmail.com, jpv.investor@jalindia.co.in, quarrygir|janasociety.ec@gmail.com  
Cc: pvt\_reddy59@yahoo.co.in, pvreddy@yahoo.com, ChalapathiPasala@gmail.com, chiefengineer@appcb.gov.in, membersecy@appcb.gov.in

Sir/Madam,

The directions issued to the sand reaches are herewith attached to take necessary action. List of sand reaches is attached.

with regards  
for SEIAA, AP

---

**2 attachments**

list of Issued EC sand Mines.pdf  
77K

Ngt sand directions despatched letter.pdf  
697K

---

selaa ap <selaaap2023@gmail.com>

Tue, Apr 25, 2023 at 12:41 PM

To: suresh.pasupuleti@gov.in

[Quoted text hidden]

---

**2 attachments**

list of Issued EC sand Mines.pdf  
77K

Ngt sand directions despatched letter.pdf  
697K



	<p><b>State Level Environment Impact Assessment Authority (SEIAA)</b> <b>Andhra Pradesh</b> <b>Ministry of Environment, Forests &amp; Climate Change,</b> <b>Government of India</b> D.No.33-26-14 D/2, Near Sunrise Hospital, Pushpa Hotel Centre, Chalamavari Street, Kasturibaipet, Vijayawada-520010</p>
---	--

**Lr. No. SEIAA/AP/MIN/Sand/Directions issued/2021 --64 13/06/2023**

To  
The Director,  
Mines & Geology Dept, Govt. of A.P.,  
D.No. 7-104, B-Block, 5th & 6th floors,  
Sri Anjaneya Towers, Ibrahimpatnam,  
Vijayawada- 521456, Andhra Pradesh

Sir,

Sub: SEIAA, A.P - Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021, E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) and additional affidavit in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ) - On Sand Mining in Andhra Pradesh - Action taken report - Request - Reg.

Ref: 1. The Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.  
2. The Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ).  
3. T. O. Order No. SEIAA/AP/MIN/Sand/Directions issued/2021, dt.24.04.2023.  
4. Additional affidavit in E.A. No.04 of 2023 in O.A. No.187 of 2021(SZ).  
5. The Hon'ble NGT order in E.A.04 of 2023 in O.A. No.187 of 2021(SZ), dated 26.05.2023.

\*\*\*

In the reference 1<sup>st</sup> cited, the Hon'ble NGT vide Order dated 23.03.2023 issued directions to SEIAA in O.A.Nos.152/2021 & 53/2022 and 187/2021.

In the reference 3<sup>rd</sup> cited, the SEIAA issued directions to 110 operating Sand Mines to M/s Jaiprakash Power Ventures Limited and the Director of Mines & Geology as per the Hon'ble NGT Order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

Subsequently, the appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) vide reference 2<sup>nd</sup> cited and the Hon'ble NGT vide order dated 26.05.2023 stated as follows:

"The project proponents are continuing with their work despite the order stating that all works should be stopped forthwith"

In the reference 4<sup>th</sup> cited, an additional counter affidavit was filed on 24.05.2023 before Hon'ble NGT against the Sand Mines operating illegally in certain villages. The copy of the same is attached for information.

In view of the above, it is requested to direct the concerned officer to verify the facts and to take necessary **action immediately** as per the Hon'ble NGT orders dated

**File No.APPCB-11033/181/2023-TEC-EC-APPCB**

23.03.2023 & 26.05.2023, under intimation to this office to avoid legal complications.

Yours faithfully

Special Secretary To Govt  
Member Secretary,  
SELAA, A.P.

Copy to

1. The Member Secretary, APPCB for kind information and necessary action.
2. The Member Secretary, SEAC, A.P for kind information .
3. The IRO, MoEF&CC, Vijayawada for kind information and necessary action.

42

Signed by Dr P V  
Chalapathi Rao  
Date: 13-06-2023 16:38:37  
Reason: Approved

13



seiaa ap &lt;seiaaap2023@gmail.com&gt;

**SEIAA,A.P-Hon'ble NGT in E.A.04 of 2023 in O.A. No.187 of 2021(SZ) on Illegal Sand Mining - Necessary action-requested - Reg**

1 message

seiaa ap &lt;seiaaap2023@gmail.com&gt;

Mon, Jun 19, 2023 at 10:48 AM

To: dmgap@ap.gov.in, directormines@yahoo.co.in

Cc: pvr\_reddy59@yahoo.co.in, Chalapathi Rao Pasala &lt;Chalapathipasala@gmail.com&gt;

Sir,

The SEIAA issued directions to 110 operating Sand Mines to M/s Jaiprakash Power Ventures Limited and The Director of Mines & Geology as per the Hon'ble NGT Order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

The appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) and the SEIAA filed a counter in Hon'ble NGT.

Subsequently, the appellant filed an additional counter affidavit filed on 24.05.2023 before Hon'ble NGT against the Sand Mines operating illegally in certain villages around Krishna River.

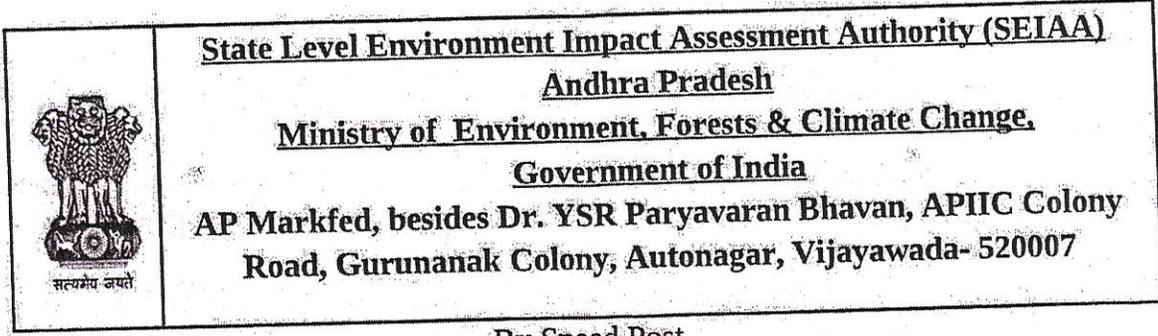
In view of the above, it is requested to direct the concerned officer to verify the facts and take necessary action immediately as per the Hon'ble NGT orders dt.23.05.2023 & 26.05.2023, under intimation to this office to avoid legal complications.

with regards,  
For SEIAA,A.P.

 SEIAA letter to DMG on NGT orer.pdf  
492K

44

(22)



By Speed Post

**Lr No. SEIAA/AP/MIN/Sand/Directions issued/2021 - 131** 14/08/2023

To

The Director,  
Department of Mines and Geology,  
D.No. 7-104, B-Block, 5<sup>th</sup> & 6<sup>th</sup> floors,  
Sri Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Andhra Pradesh-521456.

Sir,

Sub: SEIAA, A.P. – Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021, E.A.No.04 of 2023 in O.A.No.187 of 2021(SZ)-On sand Mining in Andhra Pradesh-Detailed report-Request- Reg.

- Ref:
1. The Hon'ble NGT order in O.A.nos.152/2021 &53/2022 and 187/2021 dt.23.03.2023.
  2. T.O.Order No. SEIAA/AP/MIN/San/Directions issued/2021, dt.24.04.2023.
  3. Additional Affidavit filed in E.A.04 of 2023 in O.A.No187 of 2021(SZ).
  4. T.O.Order No. SEIAA/AP/MIN/San/Directions issued/2021-64, dt.13.06.2023.
  5. The Hon'ble NGT order in E.A.04 of 2023 in O.A.No187 of 2021(SZ), dt.02.08.2023.
  6. G.O.MS.No.71, dt.04.09.2019 issued by Govt. of A.P.

\* \* \*

In the reference 1<sup>st</sup> cited, the Hon'ble NGT vide order dt.23.03.2023 issued directions to SEIAA in O.A.Nos152/2021 &53/2022 and 187/2021.

In the reference 2<sup>nd</sup> cited, the SEIAA issued directions to M/s Jaiprakash Power Ventures Limited and the Director of Mines & Geology to comply the order

File No.APPCB-11/10/2023-TEC-EC-APPCB

of Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

In the reference 5<sup>th</sup> cited, the Hon'ble NGT issued the following directions vide order in E.A.No. 04 of 2023 in O.A.No.187 of 2021(SZ) dt.02.08.2023:

1. "In this regard, we direct the SEIAA – Andhra Pradesh to file a report whether after their stop notice which was issued on 27.04.2023, either the Respondents No.19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order."
2. "We once again make it very clear that unless otherwise fresh EC is obtained by the Project Proponents from the SEIAA – Andhra Pradesh, mining operations cannot be proceeded with."

In view of the above, it is requested to verify the facts and furnish detail report to SEIAA, A.P so as to submit the report to Hon'ble NGT, Chennai.

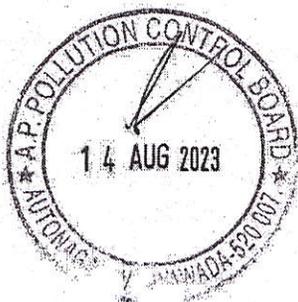
Yours faithfully,

Special Secretary To Govt

MEMBER SECRETARY,  
SEIAA, A.P.

Copy to

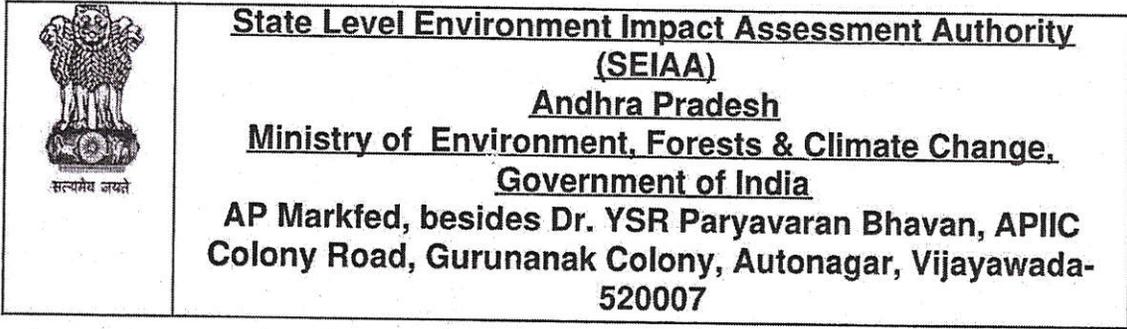
1. Member Secretary, APPCB for kind information.
2. Chairman, SEAC for kind information.
3. Member Secretary, SEAC for kind information.



Signed by Dr P V  
Chalapathi Rao  
Date: 14-08-2023 10:25:04  
Reason: Approved

46

ok



By Speed Post

**Lr No. SEIAA/AP/MIN/Sand/Directions issued/2021-139** 18/08/2023

**To**

The Special Chief Secretary to Govt,  
Department of Mines and Geology,  
D.No. 7-104, B-Block, 5<sup>th</sup> & 6<sup>th</sup> floors,  
Sri Anjaneya Towers, Ibrahimpatnam,  
Vijayawada, Andhra Pradesh-521456.

Sir,

**Sub:** SEIAA, A.P. – Hon'ble NGT orders in O.A.Nos15/2021 &53/2022 and 187/2021, subsequent orders E.A.No.04 of 2023 in O.A.No.187 of 2021(SZ)-On sand Mining in Andhra Pradesh - Detailed report-Request - Reg.

**Ref:**

1. The Hon'ble NGT order in O.A.nos.152/2021 &53/2022 and 187/2021 dt.23.03.2023.
2. An E.A.04 of 2023 in O.A. No.187 of 2021(SZ) filed by the appellant in Hon'ble NGT
3. T.O.Order No.SEIAA/AP/MIN/San/Directions issued/2021, dt.24.04.2023.
4. Additional Affidavit filed in E.A.04 of 2023 in O.A.No187 of 2021(SZ) filed by appellant.
5. The Hon'ble NGT order in E.A.04 of 2023 in O.A. No.187 of 2021(SZ), dated 26.05.2023.
6. T.O. letters / mails dt.25.04.2023, 18.05.2023, 13.06.2023 & 19.06.2023 addressed to DMG, Vijayawada.
7. The Hon'ble NGT order in E.A.04 of 2023 in O.A.No187 of 2021(SZ), dt.02.08.2023.

T.O. Lr. No.SEIAA/AP/MIN/Sand/Directions issued/2021-64, dt.14.08.2023.

\* \* \*

In the reference 1<sup>st</sup> cited, the Hon'ble NGT vide order dt.23.03.2023



47

**File No.APPCB-11033/181/2023-TEC-EC-APPCB**

issued directions to SEIAA, A.P in O.A.Nos15/2021 &53/2022 and 187/2021.

In the reference 3<sup>rd</sup> cited, the SEIAA issued directions to M/s Jaiprakash Power Ventures Limited and the Director of Mines & Geology to comply with the order of the Hon'ble NGT order in O.A.Nos.152/2021 & 53/2022 and 187/2021.

Subsequently, the appellant filed an execution application E. A. No. 04 of 2023 in O. A. No.187 of 2021(SZ) vide reference 2<sup>nd</sup> cited, and the Hon'ble NGT vide order dated 26.05.2023 stated as follows:

*"The project proponents are continuing with their work despite the order stating that all works should be stopped forthwith"*

In compliance to the directions of the Hon'ble NGT the SEIAA, A.P vide reference 6<sup>th</sup> cited through mails and letters requested the Director of Mine&Geology, to take necessary action immediately as per the Hon'ble NGT directions. Reply is awaited.

In the reference 7<sup>th</sup> cited, the Hon'ble NGT issued the following directions vide order dated 02.08.2023 in E.A.No. 04 of 2023 in O.A.No.187 of 2021(SZ):

- i. *"In this regard, we direct the SEIAA – Andhra Pradesh to file a report whether after their stop notice which was issued on 27.04.2023, either the Respondents No.19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order."*
- ii. *"We once again make it very clear that unless otherwise fresh EC is obtained by the Project Proponents from the SEIAA – Andhra Pradesh, mining operations cannot be proceeded with."*

The SEIAA vide reference 8<sup>th</sup> cited once again requested the Director of Mines and Geology, to verify the facts and furnish detailed report to SEIAA, A.P so as to submit the same to the Hon'ble NGT, Chennai. Reply is awaited.

In view of the above, it is requested to direct the concerned to verify the facts and furnish detailed report to SEIAA, A.P so as to submit the report to the Hon'ble NGT, Chennai.

The case is posted on 01.09.2023.

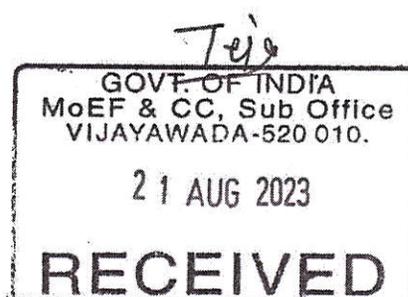
Yours faithfully,

Special Secretary To Govt

MEMBER SECRETARY,  
SEIAA, A.P.

Copy to

1. The Special Chief Secretary to Govt., Environment, Forests Sciences & Technology, Andhra Pradesh for kind information.
2. The Director of Mine&Geology, Ibrahimpatnam, Vijayawada, Krishna District for information and necessary action.
3. The Chairman, SEAC for kind information.
4. The IRO, MoEF&CC, Vijayawada for kind information.



Signed by Dr P V  
Chalapathi Rao  
Date: 18-08-2023 15:55:17  
Reason: Approved

49

RECEIVED  
ALABAMA STATE ARCHIVES  
MORRIS & O'NEILL BUILDING  
MONTGOMERY, ALABAMA 36103  
GOVT. OF ALABAMA

**GOVERNMENT OF ANDHRA PRADESH  
ABSTRACT**

EFS&T Department – Notify the A.P. Pollution Control Board, Vijayawada as the Monitoring Agency to monitor compliance with the terms and conditions of Environmental and CRZ Clearance (s) granted by the SEIAA and DEIAA - Notification - Orders - Issued.

**ENVIRONMENT, FORESTS, SCIENCE & TECHNOLOGY (SEC.I) DEPARTMENT**

**G.O.MS.No. 120**

**Dated: 01-11-2018.  
Read the following.**

From the Addl.PCCF (Central), MoEF&CC, GoI, Regional Office (South Eastern Zone), Chennai, Lr.F.No.DP/12.1/2016-17/ROSEZ/Mon.SEIAA & DEIAA/1458, Dt. 12.09.2017.

&&&

**ORDER:**

The following notification shall be published in an Extraordinary issue of the Andhra Pradesh Gazette; Dated.01.11.2018.

**NOTIFICATION**

In pursuance of the Ministry of Environment, Forests & Climate Change, Letter F.No.DP/12.1/2016-17/ROSEZ/Mon.SEIAA & DEIAA/1458, Dt. 12.09.2017, the Governor of Andhra Pradesh hereby notify the Andhra Pradesh Pollution Control Board, Vijayawada as the Monitoring Agency to monitor compliance with the terms and conditions of Environmental and CRZ Clearance (s) granted by the State level Environment Impact Assessment Authority and District level Environment Impact Assessment Authority of Andhra Pradesh, with immediate effect.

2. The Member Secretary, Andhra Pradesh Pollution Control Board shall take further necessary action in the matter accordingly.

**(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)**

**G. ANANTHA RAMU  
PRINCIPAL SECRETARY TO GOVERNMENT**

To

The Member Secretary, A.P. Pollution Control Board, Vijayawada  
The Member Secretary, SEIAA, O/o Andhra Pradesh Pollution Control Board  
All District Magistrate & Collectors in the State

Copy to:

The PS to Minister for EFS&T  
The PS to Principal Secretary, EFS&T  
The Law (G) Department  
The MoEFS&CC, Regional Office (South Eastern Zone),  
1<sup>st</sup> & 2<sup>nd</sup> Floor, HEPC Building No. 34,  
Cathedral Garden Road, Nungam Bakkam, Chennai.

//FORWARDED:: BY ORDER//

**SECTION OFFICER**





सत्यमेव जयते

भारत सरकार  
GOVERNMENT OF INDIA

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय  
MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE  
क्षेत्रीय कार्यालय (दक्षिणी पूर्व परिसर) / Regional Office (South Eastern Zone)  
1<sup>st</sup> & 2<sup>nd</sup> floor, HEPC Building, No.34, Cathedral Garden Road, Nungambakkam,  
Chennai - 600034 Email: [ro.moefccc@gov.in](mailto:ro.moefccc@gov.in); Ph: 044-28222041, Fax: 28252536



By E-mail and Speed Post

F. No. DP/12.1/2016-17/ROSEZ/Mon. SEIAA & DEIAA / 1458  
दिनांक/Dated, the 12<sup>th</sup> September, 2017

To,

The Principal Secretary to Government of Andhra Pradesh,  
Department of Environment, Forest, Science and Technology,  
4th Block, Ground Floor, Room No:187, A.P Secretariat Office,  
Velagapudi, Amaravati, Guntur District, Andhra Pradesh  
Phone: 0863-2444438, E-mail: [spics\\_efst@ap.gov.in](mailto:spics_efst@ap.gov.in)

Sub: Involving the concerned Departments of State and UTs in monitoring the Environmental and CRZ Clearances issued to the Projects by respective SEIAAs and DEIAAs - reg.

Sir,

It is observed that the environmental clearances accorded by the SEIAA and DEIAA in Andhra Pradesh are running into thousands now. It is observed that the SEIAA and DEIAA while according ECs stipulate that Regional Office of MoEFCC located at Chennai shall monitor compliance of stipulated conditions. It has become really impossible now for the Regional Office to monitor the same on its own other than monitoring on random basis.

2. In this regard, the following may please be noted:

- a) Kindly refer to the letter written by the then Secretary, MoEF & CC during the year 2014 (copy enclosed for ready reference - Annexure-I) saying that the State Governments to put in place monitoring mechanism either through Pollution Control Boards or other State agencies and the Regional Office would carry out random monitoring only.
- b) As per the Orders by the Government of Meghalaya issued vide notification No.ENV.4/2000/Vol-1/1116 dated 20<sup>th</sup> August, 2014, the Government of Meghalaya notified that the Meghalaya Pollution Control Board, Shillong as the Monitoring Agency to monitor compliance with the terms and conditions of Environmental Clearance(s) granted by the States/ UTs Environment Impact Assessment Authority (SEIAA), with immediate effect. (Annexure-II)
- c) The SEIAA, Karnataka issues EC to the projects containing one of the following General Conditions: Officials from the Department of Environment and Ecology, Bengaluru / APCCF, Regional Office of MoEF, Bengaluru who would be monitoring the implementation of Environmental Safeguards should be given full cooperation, facilities and documents/data by the project proponents during their inspection...(Annexure-III)

DESPATCHED (BY SD)

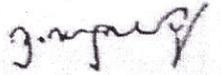
Date 12/9/17. PSL

53

3. Therefore, you are requested to identify suitable agency or agencies for your State and direct the SEIAA and DEIAA in your State to substitute the sentence "the Regional Office of the Ministry located at Chennai shall monitor compliance of the stipulated conditions" with "The SEIAA and DEIAA of Andhra Pradesh shall monitor compliance of the stipulated conditions through the specified local authorities of Andhra Pradesh" while issuing Environmental and /CRZ clearances.

Encl.: As above.

Yours faithfully,



(Dr.M.R.G.Reddy)  
Additional PCCF (Central)

Copt to: Assistant Secretary, In-charge of Special Secretary, Environment, Forests, Science & Technology Department, Government of Andhra Pradesh & in-charge Member Secretary of SEIAA, Velagapudi, Amaravati, Guntur District, A.P. E-mail: [ajanababu@gmail.com](mailto:ajanababu@gmail.com); Mobile: 07036188426/ 07032818685.

(Dr.M.R.G.Reddy)  
Additional PCCF (Central)

**Item No.8:-**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

*(Through Video Conference)*

**Execution Application No.04 of 2023 (SZ) in  
Original Application No.187 of 2021 (SZ)**

IN THE MATTER OF:

Nagendrakumar,  
Guntur District, Andhra Pradesh

...Applicant(s)

*Versus*

Govt. of India,  
Rep. by its Secretary  
MoEF&CC, New Delhi & Ors.

...Respondent(s)

Date of hearing: 02.08.2023.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER

HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Mr. Ritwick Dutta along with  
Mr. G. Stanly Hebzon Singh.

For Respondent(s): Mrs. Madhuri Donti Reddy for R2 to R18.  
Mr. N. Sreedhar Reddy for R19 & R20.

## ORDER

1. Today, the learned counsel Mr. N. Sreedhar Reddy entered appearance on behalf of Respondents No.19 and 20.
2. After the Judgment was passed by us on 23.03.2023, the SEIAA - Andhra Pradesh issued a stop notice to all the sand reaches, wherein 110 Nos. of EC orders were issued in the State of Andhra Pradesh. The relevant portion of the order of the SEIAA - Andhra Pradesh reads as follows:-

“Further this direction is also applicable to all sand mining activities for which ECs issued under semi-mechanized mining even if it is not listed in the above Annexure.”

3. As the Project Proponent (M/s. Jai Prakash Power Ventures Limited) was a party before us, a specific stop order was issued on 27.04.2023 by the SEIAA - Andhra Pradesh.
4. The learned counsel appearing for Respondents No.19 and 20 (M/s. Jai Prakash Power Ventures Limited) would state that after the receipt of the said notice from the SEIAA - Andhra Pradesh, they have stopped the mining in these reaches. Besides, it was stated that as the monsoon commenced, nobody could do the mining.
5. The learned counsel further states that the mining activities were stopped pursuant to our order only in the Listed 1 - 18 ECs and amended ECs granted and not for the other 110 reaches, as listed by the SEIAA - Andhra Pradesh. The said statement is denied

and disputed by the applicant's counsel stating that even during the rainy season, machines were deployed for mining.

6. To evidence the same, he has furnished photographs with longitude and latitude details. If it is found that the Project Proponent has disobeyed the order of this Tribunal by misreading the order, it is at their own risk and peril.
7. In the meanwhile, the Project Proponent has also moved the Hon'ble Supreme Court in **Civil Appeal Nos.4091 - 4093 of 2023 (Jaiprakash Power Ventures Limited & Anr. Vs. Nagendra Kumar & Ors.)**.
8. The Hon'ble Supreme Court by order dated 14.07.2023 had granted the stay of operation of Clause (7) of the impugned order and made it clear that the immediate interim relief granted is subject to the condition of compliance of Clause (2) of the operative part of the impugned order. Clause (2) has specifically stated that all operation should be stopped forthwith and the project proponents may be directed by the SEIAA to obtain a fresh EC before proceeding further.
9. In this regard, we direct the SEIAA - Andhra Pradesh to file a report whether after their stop notice which was issued on 27.04.2023, either the Respondents No.19 & 20 herein or any other project proponent was carrying on the mining activity in disobedience of the order.
10. Let the Project Proponent (Respondents No.19 & 20) also file their detailed report in this regard.

11. We once again make it very clear that unless otherwise fresh EC is obtained by the Project Proponents from the SEIAA - Andhra Pradesh, mining operations cannot be proceeded with.
12. Post the matter on 01.09.2023.

Sd/-  
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-  
Dr. Satyagopal Korlapati, EM

E.A. No.04/2023 (SZ) in  
O.A. No.187/2021(SZ)  
02<sup>nd</sup> August 2023. Mn.

